

Protection of godawans

†1646. SHRI ASHK ALI TAK: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Rajasthan Government has submitted any proposal to the Central Government for protection of godawans;
- (b) if so, whether the Central Government has a positive approach to the said proposal;
- (c) if so, the details of its present status; and
- (d) if not, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (d) The State Government of Rajasthan had submitted a proposal of Recovery programme of godawans (Great Indian Bustard) for financial assistance under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats' during 2015-16. The Ministry after considering the proposal has sanctioned ₹ 81.70 lakh as Central share and released first installment of ₹ 65.36 lakh to the State Government of Rajasthan.

Further, the National CAMPA Advisory Council in its 6th meeting held on 8th July, 2015 has approved an amount of ₹ 33.85 crores in duration of 5 years for the project entitled habitat improvement and conservation breeding of the Indian Bustard - an integrated approach. This project is to be coordinated by Wildlife Institute of India. The amount of ₹ 9.95 crores has been released during the first year, 2015-16.

Effluent treatment plants

1647. SHRI AAYANUR MANJUNATHA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether common effluent treatment plants set up in the country are sufficient for the treatment of wastes generated by chemical industries;
- (b) if so, the details thereof, State/UT-wise including Karnataka and if not, the reasons therefor; and

†Original notice of the question was received in Hindi.